

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)**  
**TIS HAZARI COURTS: DELHI**  
**Circular / Duty Roster**

This is with reference to this office order/bail duty roster for the month of September,2020 bearing No.546/13785-13810/Bail Power/Gaz./DJ West/2020 dated 31/08/2020, taking note of the administrative reasons the following changes are made therein :-

That bail applications listed for 09/09/2020 at Sl. No. 01 to 10 before Shri Manish Gupta, Ld. ASJ-04, West are here by withdrawn and assigned to Shri Samar Vishal, Ld. ASJ-08, West, Room No. 33 in addition to the bail application already assigned to him for 09/09/2020, for disposal as per law.

This copy of order is computer generated and does not require signatures as approved by Ld. District & Sessions Judge, West.

Sd/-  
**(DHARMESH SHARMA)**  
**DISTRICT & SESSIONS JUDGE (WEST)**

No. \_\_\_\_\_/Misc./Gaz./DJ West/2020

Dated : 08/09/2020

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi with the request to bring the same into the knowledge of their Court staff.
4. The Officer Incharge, Pool Car and Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
6. The Branch Incharge, all Branches, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
12. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
13. The Jail Superintendent, Tihar Jail, Delhi.

Sd/-  
**DISTRICT & SESSIONS JUDGE (WEST)**